

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1693
ANSWERED ON:07.03.2011
PROPOSAL FOR ANGANWADI WORKERS
Haque Shri Sk. Saidul;Karunakaran Shri P.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi workers and helpers including women in the country, State-wise;
- (b) whether the Government has any proposal to make Anganwadi workers permanent;
- (c) if so, the details thereof;
- (d) the number of vacant posts of Anganwadi inspectors, workers and helpers State-wise alongwith the reasons therefor;
- (e) whether the Government has constituted a National Committee for reviewing benefits and facilities to the Anganwadi workers/helpers in the country; and
- (f) if so, the details thereof ?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a)to (d): State-wise number of Supervisors, Anganwadi Workers(AWWs) and Helpers as well as their vacancy is at Annex-I.

AWWs are honorary workers. There is no proposal to make Anganwadi workers permanent.

(e) & (f): The Review Committee constituted to examine the levels of honorarium and related issues of Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) had submitted its report in 2007. Major recommendations of the Review Committee included enhancement of honoraria of AWWs and AWHs, provision of uniform for them, payment of additional honoraria by States/UTs for any additional work entrusted to them. These recommendations have been implemented by the Government suitably.